

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**STARRED QUESTION NO. 18.
TO BE ANSWERED ON WEDNESDAY, THE 07TH DECEMBER, 2022.**

NEW INDUSTRIES IN RURAL AREAS

***18. SHRI KULDEEP RAI SHARMA:
SHRI SUNIL DATTATRAY TATKARE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government is planning to start and operate new industries in the rural areas in the country specially in Andaman and Nicobar Islands and if so, the details thereof;
- (b) whether the Union Government is extending assistance for establishment of new industries in Andaman and Nicobar Islands; and
- (c) if so, the details of assistance provided by the Union Government during the last three years and the current year, company-wise and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 18 FOR ANSWER ON 7th DECEMBER, 2022.

(a) to (c): Setting up of industries is a State subject. However, Government of India provides a lot of support for promotion of Industrial activities across the country including the rural areas. Government of India, through the Department for Promotion of Industry & Internal Trade (DPIIT) and other Central Ministries/ Departments, provide an enabling eco-system for the overall industrial development of the country, including Andaman and Nicobar Islands through appropriate policy interventions.

No centralized information on assistance provided to State governments, with respect to industries, is maintained. However, information collated by co-ordination with ministries under the Central Government, of the efforts made for promoting and strengthening industries in the country, is given below:

One District One Product (ODOP) Scheme: The Central Government has initiated the One-District-One-Product (ODOP) in different States/UTs. ODOP is seen as a transformational step towards realizing the true potential of a district, fueling its economic growth, generating employment and rural entrepreneurship.

ODOP initiative is operationally merged with 'Districts as Export Hub (DEH)' under DGFT, Department of Commerce. The objective of DEH is to identify products/ services across a district (including GI products) which has possible export potential. State Export Promotion Committees (SEPCs) and District Export Promotion Committees (DEPCs) have been constituted in all the 36 States/UTs to provide support for export promotion activities and address the bottlenecks for attaining export growth in these districts. Products from Andaman and Nicobar Islands included under ODOP are mentioned below with districts details:

S.No.	Name of District	Products/Services identified with Export Potential
1.	Nicobar	Marine products with thrust on Tuna, Coconut and Coconut based products, Tourism, IT Services
2.	North & Middle Andaman	Marine products with thrust on Tuna, Coconut and Coconut based products, Tourism, IT Services
3.	South Andaman	Marine products with thrust on Tuna, Coconut and Coconut based products, Tourism

Start-up India is a flagship initiative of Government of India which aims at building a strong ecosystem for nurturing innovation and Startups in the country. A 19-point Startup India Action Plan was launched in January 2016 which paved the way for the introduction of a number of policy initiatives to build a strong, conducive, growth-oriented environment for Indian Startups. Year-wise and State-wise details of startups recognized by DPIIT for Andaman and Nicobar Islands as on 30th November, 2022 is given below:

States	2019	2020	2021	2022
Andaman & Nicobar Islands	8	5	13	9

DPIIT, in consultation with the State Governments, started a comprehensive reform exercise in States and UTs in December 2014. Under the **Business Reform Action Plan (BRAP)**, all States/UTs in the country are ranked on the basis of reforms undertaken by them on designated parameters. BRAP covers reform areas such as Information Wizard, Single Window Systems, Online Building Permission System, Inspection Reforms, Labour Reforms, etc.

Till date five editions of BRAP (2015, 2016, 2017-18, 2019 and 2020) have been completed and States/UTs have been assessed accordingly. The Action Plan for BRAP, 2022 (i.e., the sixth edition) was shared with States/UTs for its implementation and is currently under progress. Following table depicts the ranking of Andaman & Nicobar Islands in different years:

Year-Wise Ranking of Andaman & Nicobar Islands				
2015	2016	2017-2018	2019	2020
25	31	31	22	“Emerging Business Ecosystem”

Over the past few years, UT Administration of Andaman & Nicobar has taken multiple initiatives to facilitate Ease of Doing Business in the UT:

- Online systems with Information wizard and dashboards have been implemented to aid businesses in obtaining information, approvals and clearances online in the UT
- Online system for e-payment of bills, display information on tariffs, notify customers on planned outages

Government of India intends to promote Trade, Business and Industries in Andaman & Nicobar Islands through its exercise of BRAP 2022 and enhance its overall development.

Initiatives have also been taken by the Government of India to facilitate multi-modal connectivity by providing integrated and seamless connectivity for movement of people, goods and services from one mode of transport to another. **PM Gati Shakti** is a National Master Plan for multi-modal connectivity. Gati Shakti — a digital platform — brings 16 Ministries including Railways and Roadways together for integrated planning and coordinated implementation of infrastructure connectivity projects.

Ministry of MSME is implementing **Prime Minister's Employment Generation Programme (PMEGP)**, which is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of new micro-enterprises in the non-farm sector by helping traditional artisans and unemployed youth. Under PMEGP general category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled caste/scheduled tribe/OBC /minorities/women, Transgender, ex-serviceman, physically handicapped, NER, Aspirational Districts, Hill and Border areas etc. the margin money subsidy is 35% in rural areas and 25% in urban areas. Maximum project cost is Rs.50 lakh for manufacturing sector and Rs.20 lakh for service sector.

PMEGP is being implemented across the country including Andaman & Nicobar Islands. The details of the margin money subsidy disbursed to, micro-enterprises number of units setup and estimated employment generated in the Andaman & Nicobar Islands is given below:

Year	Margin Money subsidy disbursed (Rs. In lakh)	No. of micro-enterprises setup	Estimated employment generated
2019-20	146.16	93	744
2020-21	186.12	155	1240
2021-22	238.69	162	1296
2022-23* Upto 01.12.2022	119.94	68	544

Government of India has also undertaken integration of industrial parks across the country onto the **India Industrial Land Bank (IILB)**, a GIS enabled

platform, which will allow showcasing of respective industrial parks to investors on one common platform. Details of the Industrial Parks located in Andaman and Nicobar Islands which have been integrated onto IILB are given below:

S.No.	District	Park Name
1	South Andaman	Industrial Estate Dolly Gunj
2	North & Middle Andaman	Industrial Estate Bakultala
3	Nicobars	Industrial Estate Campbell Bay Joginder Nagar
4	South Andaman	Industrial Estate Garacharma
5	South Andaman	Industrial Estate Hut Bay
6	South Andaman	Industrial Estate Mithakhari

Lakshadweep and Andaman & Nicobar Islands Industrial Development Scheme (LANDIS), 2018 was notified by Department for Promotion of Industry and Internal Trade. As per Allocation of Business Rules, with implementation of the scheme and budget for the scheme being administered by Ministry of Home Affairs. Benefits under the Scheme are as under:

- Central Capital Investment for Access to Credit (CCIIAC)
- Central Interest Incentive (CII)
- Central Comprehensive Insurance Incentive (CCII)
- Goods and Service Tax (GST) Reimbursement
- Income Tax (IT) Reimbursement
- Transport Incentive (TI), and
- Employment Incentive (EI).

The said scheme has been extended from time to time till 31.03.2023. However, till date no unit had qualified for registration under the scheme.
